

**Violation of labour laws**

- \*87. { Shri P. C. Borooh:  
Shri Indrajit Gupta:  
Shri A. N. Vidyalankar:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether it is a fact that the State Implementation and Evaluation Committee on Labour Laws had granted two months' period to the Rourkela Plant Management to make amends for the reported violations of Labour Laws;

(b) if so, what was the nature and extent of these violations; and

(c) what action has since been taken to remedy the state of affairs?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a), (b) and (c). A report regarding the alleged violation of labour laws and agreements and settlements etc. by the Rourkela Steel Plant was submitted by the Orissa State Labour Directorate for consideration by the State Implementation and Evaluation Committee meeting held early in May, 1963. As the Plant authorities had not had sufficient time to study the report, they were given two months' time by the Committee to examine all the instances quoted therein and to furnish their comments. It is understood that the Plan authorities have since submitted their comments on the Report and the matter is under the consideration of the State Government.

**Alloy Steel Mill at Durgapur**

- \*88. { Shri Bishanchander Seth:  
Shri Yashpal Singh:  
Shri Bhagwat Jha Azad:  
Shri Surendra Pal Singh:  
Shri N. E. Laskar:  
Shri D. C. Sharma:  
Shri Sham Lal Saraf:  
Shri Indrajit Gupta:

- { Shri Sarjoo Pandey:  
Shri Subodh Hansda:  
Shri P. C. Borooh:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether it is a fact that Government are planning to establish an alloy steel mill at Durgapur with the collaboration of the Japanese Consortium;

(b) if so, when it is likely to be established; and

(c) what will be the terms and conditions of collaboration?

**The Minister of Steel & Heavy Industries (Shri C. Subramaniam):**

(a) to (c). No, Sir. It is not a fact that an Alloy & Special Steel Plant is proposed to be set up at Durgapur with the collaboration of a Japanese Consortium. The Plant is being set up by Hindustan Steel Limited. Hindustan Steel Limited have issued a letter of intent to a Japanese Consortium for supply of most of the plant and equipment, erection, supervision and commissioning, and the contract is likely to be concluded shortly. The Plant is likely to be completed by 1965-66.

**Iron Plant**

- \*89. { Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:

Will the Minister of **Steel and Heavy Industries** be pleased to refer to the reply given to Starred Question No. 103 on the 22nd February, 1963 and state:

(a) whether Government have since considered the preliminary report with regard to the setting up of an Iron Plant in the Public Sector; and

(b) if so, the details thereof?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). Yes, Sir. The preliminary report envisaged a pig iron